

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2465
TO BE ANSWERED ON AUGUST 03, 2023

COMPLETION OF HOUSES UNDER PMAY-U

NO. 2465. SHRI POCHA BRAHMANANDA REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that under Pradhan Mantri Awas Yojana–Urban (PMAY-U), of the total 123 lakh sanctioned houses, 107 lakh houses (87 per cent) have been grounded till December 2022 and if so, the details thereof;**
- (b) whether it is also a fact that only 61 lakh houses have been delivered to beneficiaries and if so, the details thereof;**
- (c) the number of houses grounded so far in Andhra Pradesh; and**
- (d) the steps taken/being taken by the Government to ensure strict timelines for starting and completing the construction of houses to achieve the scheme’s target by December 31, 2024?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 2015 to provide all-weather pucca house with basic amenities to all eligible urban households of the country. As on 31.12.2022, a total of 120.45 lakh (after curtailment of 2.24 lakh houses as per proposals submitted by States/UTs) houses were sanctioned under PMAY-U. Out of the sanctioned houses, 107.30 lakh houses (89%) were grounded; of which 67.10 lakh houses were completed/delivered to the beneficiaries.

As on 24.07.2023, 112.25 lakh houses are grounded and 75.51 houses completed/ delivered to the beneficiaries. In the State of Andhra Pradesh, a total of 21,32,432 houses have been sanctioned

under PMAY-U; of which 19,96,628 houses have been grounded so far.

(d) The scheme period of PMAY-U which was earlier upto 31.03.2022, has since been extended till 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, for completion of all houses sanctioned till 31.03.2022 without changing funding pattern and implementation methodology of the scheme. States/ UTs have been advised to accelerate the pace of construction and ensure completion of sanctioned houses/projects within the stipulated timelines as per Detailed Project Report (DPR). The Ministry also regularly reviews the status of implementation of scheme through review meetings to ensure completion of all the sanctioned houses within extended scheme period.
